

Statement-II

132/33 KV Sub-Stations in Bihar as per information given by Bihar State Electricity Board

Sl. No	Name of S/S	Capacity (MVA)	Original cost Rs. Lakhs	Latest cost Rs. Lakhs	Expenditure upto 1997-98	Target date
1.	Rajkarsawan	2x20	42.00	600.00	70.00	12/1998
2.	Kishanganj	2x20	118.20	600.00	70.00	12/1998
3.	Mithapur	2x50	402.00	1000.00	12.00	6/1998
4.	Begusarai	2x20	-	750.00	Nil	6/98
5.	Kataiya	1x20	300.00	300.00	Nil	6/98
6.	Kahalgaon	2x20	450.00	450.00	450.00	12/98
7.	Banka	2x20	42.35	600.00	157.00	10/1999
8.	Gumla	2x20	118.29	600.00	68.00	6/1999
9.	Daltanganj	2x20	118.20	675.00	50.00	6/1999

[English]

Scheme for Modernisation of Existing National Highways

806. SHRI CHAMAN LAL GUPTA : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Government have formulated or proposed to formulate any scheme for the modernisation of existing National Highways;

(b) if so, the details thereof; and

(c) the time by which such scheme is likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN) :

(a) and (b) Yes, Sir. The Government proposes to four lane National Highways (NHs) joining the metropolitan cities of Delhi, Calcutta, Chennai & Mumbai in the first instance followed by other reaches of NHs, strengthening of existing 2 lanes and widening single lane to two lanes, reconstruction of bridges, bypasses, road safety, etc. and taking up some expressways.

(c) All these works are expected to cost nearly Rs. 75,000 crores and their completion will depend on the allocation to the Road Sector in the 9th and subsequent Plans.

Limit for Funding of Power Projects by IPFI

807. SHRI HARIN PATHAK : Will the Minister of POWER be pleased to state :

(a) whether the Government have fixed any funding limit of 40% for Indian Public Finance Institutes in power project based on indigenous equipments;

(b) whether any representation from State Government has been received to relax the limit to exclude the funding from Indian Commercial Banks while calculating aggregate of Indian Public Finance Institutes; and

(c) if so, the action taken/proposed to be taken in the matter?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM) : (a) to (c) The private power policy *inter alia* stipulates that an amount not exceeding 40% of the total outlay may come from Indian public financial institutions, but the remaining amount should be met from other sources. The Government of Gujarat had requested that Independent Power Producers (IPPs) sourcing equipment from indigenous suppliers should be exempted from this limit. This request is under consideration.

Sports Stadium in Buldana

808. SHRI MUKUL WASNIK : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government have cleared any proposal for the construction of a sports stadium in Buldana district of Maharashtra;

(b) if so, the details of the proposed stadium;

(c) whether the Government has released any funds for the construction of this stadium; and

(d) if so, the details of the funds released and their utilisation?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) and (b) Yes, Sir. Government has sanctioned a proposal